

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2021-22/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Sanjay Kumar Upadhyay, Special Judge, POCSO Act, Jamshedpur.
2. Mr. Shesh Nath Singh, District & Additional Sessions Judge, Ramgarh.
3. Mrs. Prem Lata Tripathi, Additional Principal Judge, Additional Family Court, Dhanbad.
4. Mr. Sanjeev Kumar Das, District & Additional Sessions Judge, Latehar.
5. Mr. Dinesh Rai, Additional Judicial Commissioner-cum-special Judge, CBI (AHD Scam), Ranchi.
6. Mr. Anil Kumar Pandey, Additional Principal Judge, Additional Family Court, Ranchi.
7. Mr. Sanjay Pratap, District & Additional Sessions Judge, Ramgarh.
8. Mr. Rajiv Ranjan, Additional Principal Judge, Additional Family Court, Bermo at Tenughat, Bokaro.
9. Mr. Om Prakash, Special Judge, POCSO Act, Chaibasa.
10. Mr. Janardan Singh, Special Judge, POCSO Act, Godda.
11. Mr. Gopal Pandey, District & Additional Sessions Judge, Giridih.
12. Mr. Dhananjay Kumar, Additional Principal Judge, Additional Family Court, Deoghar.
13. Mr. Sanjay Kumar No. 2, District & Additional Sessions Judge, Khunti.
14. Mr. Sujit Kumar Singh, District & Additional Sessions Judge-cum-Special Judge, Offences under SC & ST Act, Dhanbad.
15. Mr. Rajni Kant Pathak, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
16. Mrs. Sanjeeta Srivastava, Additional Principal Judge, Additional Family Court, Ranchi.
17. Mr. Pawan Kumar No. 1, District & Additional Sessions Judge, Bokaro.
18. Mr. Manoj Chandra Jha, Additional Judicial Commissioner,-cum-Presiding Officer, Commercial Court, Ranchi.
19. Mr. Surya Bhushan Ojha, District & Additional Sessions Judge-cum-Spl. Court, elected MP & MLA, Chaibasa.
20. Mr. Shatrunjay Kumar Singh, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh.
21. Mr. Amit Shekhar, Special Judge, POCSO Act, Saraikela.
22. Mr. Yashwant Prakash, Special Judge, POCSO Act, Giridih.
23. Mr. Santosh Kumar No. 2, District & Additional Sessions Judge, Daltonganj.
24. Mr. Srish Dutta Tripathi, District & Additional Sessions Judge, Jamtara.
25. Mr. Surendra Nath Mishra, Additional Principal Judge, Additional Family Court, Dhanbad.
26. Mr. Kamlesh Kumar Shukla, District & Additional Sessions Judge, Ghatshila, East Singhbhum.
27. Mr. Anand Prakash, District & Additional Sessions Judge, Giridih.
28. Mr. Deepak Baranwal, Additional Principal Judge, Additional Family Court, Rajmahal, Sahebganj.
29. Mr. Shyam Nandan Tiwary, District & Additional Sessions Judge, Madhupur, Deoghar.

30. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Spl. Court, elected MP and MLA, Daltonganj
31. Mr. Ramesh Chandra, District & Additional Sessions Judge, Dumka.
32. Mr. Manish Ranjan, Additional Judicial Commissioner-cum-Special Judge, Offences under SC & ST Act, Ranchi.
33. Mr. Kanwal Jeet Chopra, Additional Principal Judge, Additional Family Court, Jamshedpur.
34. Mr. Gulam Haidar, District & Additional Sessions Judge, Koderma.
35. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka.
36. Mr. Prabhakar Singh, Special Judge, POCSO Act, Dhanbad.
37. Mr. Manish, Additional Judicial Commissioner,-cum-Presiding Officer, MVACT, Ranchi.
38. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Deoghar.
39. Mr. Amresh Kumar, Mishra, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj.
40. Mr. Niraj Kumar Vishwakarma, Mishra, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dhanbad.
41. Mr. Yogesh Kumar, Additional Principal Judge, Additional Family Court, Hazaribagh.
42. Mr. Prakash Jha, Additional Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi.
43. Mr. Shwaymbhu, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
44. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Koderma.
45. Mr. Rajeev Ranjan, Special Judge, POCSO Act, Bokaro.
46. Mr. Rajesh Sinha, District & Additional Sessions Judge, Bermo at Tenughat, Bokaro
47. Mr. Vishal Srivastava, District & Additional Sessions Judge-cum-Spl. Judge, CBI (AHD Scam), Ranchi.
48. Mr. Tarun Kumar, District & Additional Sessions Judge, Koderma.
49. Mr. Gati Krishna Tiwary, Additional Principal Judge, Additional Family Court, Jamshedpur.
50. Mrs. Garima Mishra, Special Judge, POCSO Act, Deoghar.
51. Mr. Satyapal, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-ACJM, Khunti.
52. Mr. Abdul Naseer, Chief Judicial Magistrate, Latehar.
53. Mr. Dharmendra Kumar Singh, Chief Judicial Magistrate, Dumka.
54. Mr. Taufique Ahmad, Civil Judge, (Sr. Div.), Jamtara.
55. Mr. Sanjay Singh Yadav, Civil Judge, (Sr. Div.), Daltonganj.
56. Mr. Sanjiv Kumar Verma, Chief Judicial Magistrate, Deoghar.
57. Mr. Prafulla Kumar, C.J.M., Pakur.
58. Mrs Kusum Kumari, Chief Judicial Magistrate, Ramgarh.
59. Mr. Daya Ram, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Godda.
60. Mr. Nirupam Kumar, Chief Judicial Magistrate, Daltonganj.
61. Mr. Shailendra Kumar, Chief Judicial Magistrate, Sahebganj.
62. Mr. Suraj Prakash Thakur, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Dumka.

63. Mr. Binay Kumar Lal, Chief Judicial Magistrate, Chatra.
64. Mr. Shankar Kumar Maharaj, Chief Judicial Magistrate, Chaibasa.
65. Mr. Mithilesh Kumar Singh, Chief Judicial Magistrate-cum-Spl.Judge, Economic Offences, Ranchi.
66. Mr. Ashok Kumar No. 3, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Giridih.
67. Mr. Shekhar Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Sahebganj.
68. Mr. Sanjay Kumar Singh No. III, Chief Judicial Magistrate, Dhanbad.
69. Md. Faheem Kirmani, Chief Judicial Magistrate, Gumla.
70. Miss Archana Kumari, Civil Judge, (Sr. Div.), Lohardaga.
71. Mr. Chandan, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga.
72. Mr. Anand Mani Tripathi, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Simdega.
73. Mr. Surya Mani Tripathi, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Rajmahal, Sahebganj.
74. Miss Kumari Vaishali Srivastava, Chief Judicial Magistrate, Koderma.
75. Mr. Lakshmikant, C.J.M., Giridih.
76. Mr. Santosh Anand Prasad, Chief Judicial Magistrate, Garhwa.
77. Mr. Binod Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Chaibasa.
78. Mr. Kuldeep, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Dhanbad.
79. Miss Richa Srivastava, Chief Judicial Magistrate, Hazaribagh.
80. Mr. Amit Kumar Vaish, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Madhupur, Deoghar.
81. Mr. Krishna Kant Mishra, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Ranchi.
82. Mr. Nishant Kumar, Chief Judicial Magistrate, Jamshedpur.
83. Mr. Purushottam Kumar Goshwami, Civil Judge, (Sr. Div.), Hazaribagh.
84. Miss Arti Mala, Civil Judge, (Sr. Div.), Dhanbad.
85. Mr. Arjun Saw, C.J.M., Godda.
86. Miss Manju Kumari, C.J.M., Saraikela.
87. Mr. Manoranjan Kumar No. II, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Gumla.
88. Md. Umar, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Chatra.
89. Mr. Chandra Bhanu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Special Judge, Economic Offences, Jamshedpur.
90. Miss Divya Mishra, C.J.M., Bokaro.
91. Mr. Rajiv Tripathi, Civil Judge (Sr. Div.)-cum-Special Judge, Economic Offences, Dhanbad.
92. Mr. Manoj Kumar Prajapati, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar.
93. Mr. Shashi Bhushan Sharma, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Latehar.
94. Mr. Vishal Gaurav, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Bermo at Tenughat, Bokaro.
95. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Koderma.
96. Mr. Kusheshwar Sinku, C.J.M., Jamtara.
97. Miss Rajshree Aparna Kujur, Civil Judge, (Sr. Div.), Chaibasa.
98. Mr. Kamal Ranjan, Civil Judge (Dr. Div.)-cum-J.M., Chatra
99. Mr. Ananda Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Daltonganj
100. Mr. Manoranjan Kumar No.III, Civil Judge (Dr. Div.)-cum-J.M., Koderma.

101. Mr. Arun Kumar Dubey, Judicial Magistrate, Deoghar (Madhupur).
102. Mr. Alok Kumar, Addl. Civil Judge (Jr Div.)-cum-J.M., Jamshedpur.
103. Mr. Abhishek Srivastava, S.D.J.M., Dhanbad.
104. Mr. Narendra Kumar, Civil Judge (Jr Div.)-cum-J.M., Jamshedpur.
105. Miss Mosrat Ziya Tara, Addl. Civil Judge, (Jr Div.)-cum-J.M., Dhanbad.
106. Mr. Manoj Kumar Indwar, J.M.-cum-P.M.(J.J.Board), Dhanbad.
107. Mr. Anil Kumar III, S.D.J.M., Bokaro.
108. Mr. Shera Samson Turkey, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Judge I/c, Dhanbad.
109. Mr. Sharat Nishikant Kujur, Civil Judge (Jr Div.)-cum- P.M.(J.J.Board), Garhwa.
110. Mr. Milan Kumar, S.D.J.M.-cum- Addl. Civil Judge (Jr Div.), Porahat, Chaibasa.
111. Miss Ritu Kujur, J.M.-cum-P.M, J.J.Board, Daltonganj.
112. Miss Veena Kumari, S.D.J.M., Garhwa.
113. Mr. Gautam Kumar, S.D.J.M.-cum-Civil Judge (Jr Div.)-cum-P.M., J.J.Board, Ramgarh.
114. Mr. Manish Manikant Pradhan, Judge I/c-cum-J.M., Deoghar.
115. Mr. Praveen Oraon, S.D.J.M., Ranchi.
116. Mr. Ravi Choudhary, J.M-cum-Judge I/c, Garhwa.
117. Mr. Nirbhay Prakash, Civil Judge, (Jr Div.)-cum-J.M., Dhanbad.
118. Miss Nirmala Barla, S.D.J.M.-cum-Civil Judge (Jr Div.), Gumla.
119. Mr. Ashok Kumar No. IV, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Judge I/c, Ranchi.
120. Miss Anamika Kisku, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Spl. Court, Elected MP/MLA, Ranchi.
121. Mr. Remi Praphul Baa, S.D.J.M., Hazaribagh.
122. Miss Anju Kumari Minz, Civil Judge (Jr Div.), Ranchi.
123. Miss Santoshini Murmu, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Special Court, elected MP/MLA, Dhanbad.
124. Mr. Krishna Lohra, Addl. Civil Judge (Jr Div.)-cum-J.M., Garhwa.
125. Miss Seema Kumari Minz, J.M.-cum-P.M. (J.J.Board), Giridih.
126. Miss Mariam Hemrom, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Special Court, Elected MP/MLA, Hazaribagh.
127. Mr. Bhupesh Chandra Samad, Civil Judge (Jr Div.)-cum-J.M.-cum-P.M., J.J. Board, Bokaro.
128. Mr. Surendra Bedia, S.D.J.M., Godda.
129. Mr. Vishal Majhee, Civil Judge (Jr Div.), Dhanbad.
130. Miss Shruti Soren, S.D.J.M., Giridih.
131. Mr. Walter Bhengra, J.M.-cum-Judge I/c, Godda.
132. Mr. Bankim Chandra Chatterjee, S.D.J.M., Jamshedpur.
133. Mr. Deepak Kumar Sahu, S.D.J.M.-cum-Judge I/c, Bermo at Tenughat, Bokaro.
134. Mr. Rishi Kumar, Addl. Civil Judge (Jr Div.)-cum-J.M. Ist Class-cum Spl. Court, elected MP/MLA, Chaibasa.
135. Mr. Tausif Meraz, S.D.J.M.-cum-Civil Judge (Jr Div.)-cum-Judge I/c-cum-P.M., J.J.Board, Chaibasa.

136. Mr. Amikar Parwar, Railway Judicial Magistrate, Porahat, Chaibasa.
137. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.Board), Chatra.
138. Mr. Adnan Aqueeb, S.D.J.M.-cum-Civil Judge (Jr Div.), Chatra.
139. Mr. Amit Gupta, S.D.J.M.-cum- Judge I/c, Daltonganj.
140. Mr. Satish Kumar Munda, Civil Judge (Jr Div.)-cum-Spl. Court, Elected MP/MLA, Daltonganj.
141. Mr. Manoj Kumar, Railway Judicial Magistrate, Daltonganj.
142. Miss Rashmi Agrawal, S.D.J.M, Deoghar.
143. Miss Babita Mittal, J.M.-cum-P.M. (J.J.Board), Deoghar.
144. Miss Sandhya Prasad, Judicial Magistrate, Deoghar.
145. Miss Sushila Hansda, S.D.J.M., Madhupur, Deoghar.
146. Mr. Julian Anand Toppo, Railway Judicial Magistrate, Madhupur, Deoghar.
147. Miss Punam Kumari, Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
148. Miss Pratima Oraon, Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
149. Mr Bijai Kumar Yadav, J.M.-cum-Judge I/c-cum-P.M. (J.J.Board), Dumka.
150. Mr. Jitendra Ram, S.D.J.M.-cum-Spl. Court, Elected MP/MLA, Dumka.

Subject: - Nomination to attend the **two days Webinar on Gender Sensitization** in the light of judgement of Hon'ble Apex Court in "Aparna Bhat & Ors Vs. State of M.P. & Anr. **scheduled to be held on 02nd and 03rd July, 2022.**

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the **two days Webinar on Gender Sensitization** in the light of judgement of Hon'ble Apex Court in "Aparna Bhat & Ors Vs. State of M.P. & Anr. **scheduled to be held on 02nd and 03rd July, 2022.**

The topics proposed to be covered are:-

- Contemporary Gender Prespective and need for breaking stereotypes.
- Understanding Voilence: Legal and Psychological Prespective.
- Legislation for Protection of Dignity and upliftment of Women.
- Gender Sensitivity in Court, its staff procedure.
- Trial of Sexual Offences against Child & Women: Paradigm sift in approach and conduct of trial.
- Compensation and Rehabilitation of Victim including mental health Counselling.
- New Species of offensive Activities against women through Digital Mode.
- Role of Court with regard to ensuring dignity of women victim/ witness/ accused.

The protocol connectivity in the said training is given below as mentioned:-

- (i) The officers must use their laptops and earphones provided by the e-committee to void sound echo.
- (ii) Login time is 9.45 A.M. to 10.00 A.M. beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.

- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Source.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the dates as mentioned above. Accordingly, you are accorded necessary permission to attend the aforesaid Webinar.

Further, no individual request seeking permission to attend the Webinar as well as no prayer for exemption will be entertained in ordinary circumstances.

The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.

Yours sincerely,

Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 2388 /Apptt.

Dated, Ranchi, the 28/06/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1400/JAJ dated 16.06.2022 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)